GOVERNMENT OF INDIA

MINISTRY OFCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

QUESTION NO12.11.2010

ANSWERED ON

BUILDING OF ADDITIONAL FOOD STORAGE CAPACITY.

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SHRI R.C. SINGH

Will the Minister of COALCOALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

(a) the progress of Rs. 7,000 crore proposal to build additional climate controlled storage capacity in the country;

(b) whether any decision has been taken on floating Special Purpose Vehicle for this purpose;

(c) if not, the reasons therefor; and

(d) the additional space proposed to be created in Andhra Pradesh under the above project?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a),(b),(c)&(d): There is no such proposal with the Department of Food & Public Distribution. However, a Task Force was constituted by Department of Agriculture and Cooperation (DAC) in May 2007 which, interalia, had members representing State Governments, Agricultural Universities and other related Ministries and Organizations. Establishment of Special Purpose Vehicle for Cold Logistics of Refrigerated containers and insulated pre-cooled vans as well as creation of National Green Grid to develop an end-to-end transport network linking production centers of perishable agricultural commodities to far off consumptions centers and creation of additional Cold chain infrastructure such as Controlled Atmospheric facilities, Ripening Chambers as well as creation and modernization of Cold Storages in the country through participation of private sectors, Co-operatives and Public Sector Undertakings are some major recommendations of the Task Force .

It has also proposed Special Purpose Vehicle of Cold Logistics with 1000 refrigerated containers and 120 insulated pre-cooled vans.

Task Force has estimated the above infrastructure for an estimated investment of Rs 7060 crore with proposed subsidy support of Rs.3289 crore from Central Government.

Based on the report of the Task Force, internal consultations were made and it was decided to designate Central Warehousing Corporation (CWC) under Department of Food and Public Distribution as nodal agency for establishment of Special Purpose vehicle for cold logistics as well as for establishment of Integrated Multi Product Multi Purpose Commodity Complex and to develop software for commissioning of IT based Market Information and Management System. Accordingly, CWC was advised to draw up a Detailed Project Report (DPR) for the same bringing out the investment dimensions and modality of implementation.

Only such projects under the Scheme of National Horticulture Board on CA Storage (@ Rs. 32,000 per MT) shall be eligible to get financial assistance when notified latest technical standards and protocol for the purpose by the Ministry of Agriculture are followed by the beneficiary.